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Central Administrative Tribunal
Principal Bench: New Delhi

OA No.826/94

New Delhi this the 23rd August, 1994.

Sh. N.V. Krishnan, Vice-Chairman (A)
Sh. C.J. Roy, Member (J)

Om Parkash Meena son of
Sh. Sughan Chand,
R/o F-3, Police Colony,
Mehram Nagar, Palam Airport,
New Delhi.

...Applicant

(By Advocate Sh. R.S. Gulia, though none appeared)

Versus

1. Union of India through
Commissioner of Police,
Police Headquarters, I.P. Estate,
New Delhi.

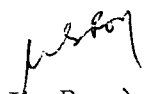
2. Additional Commissioner of Police (Admn.)
Police Headquarters, I.P. Estate,
New Delhi.

...Respondents

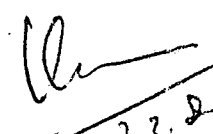
ORDER (ORAL)

Hon'ble Mr. N.V. Krishnan:-

We notice that the applicant has not been appearing on the last several occasions. In the circumstances, this application is dismissed in default.


(C.J. Roy)
Member (J)

'Sanju'


23.8.94
(N.V. Krishnan)
Vice-Chairman